## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/4/2017

NAME OF THE PETITIONER(S)

: CHOKALINGAM RAJAVEL

NAME OF THE RESPONDENT(S)

: RAJA SPIRITUAL SUPER MARKET PVT LTD + 2

**UNDER SECTION** 

: 241/241 OF COMPANIES ACT 2013

NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

2) D. Pranto Mukung Arwa Kunge Count for Raffin 3. Avr. Svidharas Count for Rapportules 1 and 2

## **ORDER**

Shri D Prabhu Mukund Arun Kumar, counsel for petitioner present. Shri A M Sridharan, counsel for R1 & R2 and Shri S Satish, counsel for R3 are present. Counsel for petitioner stated that he is filing rejoinder in the Registry and served a copy of the same to the other side. Counsel for respondents prayed time for filing counter in the main CP. Time extended at request of counsel of petitioner for hearing interim relief. Put up on 14/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)